

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 29.5.2015**

**OA No.291/00683/2014**

Mr. P.N.Jatti, Counsel for the applicant.

Mr. Mukesh Agarwal, Counsel for respondents.

Ld. Counsel for the applicant submits that he wants to withdraw the OA.

In view of the request made the OA is dismissed as withdrawn.

  
(ANIL KUMAR)  
MEMBER(A)

  
(JUSTICE HARUN-UL-RASHID)  
MEMBER(J)

Adm/